these. Conveyance Deeds in respect of 20 cases have already been issued within the stipulated period. Deficiency letters have been issued to the applicants in respect of remaining cases for completion of all codal formalities.

Project sanctioned in Madhya Pradesh under the JNNURM

†1542. SHRI RAGHUNANDAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of projects sanctioned in the various States of the country particularly in Madhya Pradesh under the JNNURM during the last three years and the current year till date;
- (b) whether it is a fact that these projects are not running properly in many States;
- (c) if so, the efforts being taken by Government to run these projects properly; and
 - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) List of projects sanctioned in various States including the State of Madhya Pradesh under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) during the last three years is given in Statement (See below). No projects have been sanctioned during the current year i.e. 2012-13 as the Mission has completed its normal tenure on March, 2012 and it has no mandate to consider new projects during the extended period of two years which has been given for completion of ongoing projects and reforms only.

(b) to (d) So far, 163 projects have been reported physically completed and the remaining projects are at various stages of implementation. The projects are executed and Monitored by State Governments. The progress of the projects is assessed through Independent Review and Monitoring Agency (IRMA), State Level Steering Committee (SLSC) and State Level Nodal Agency (SLNA). The progress of the implementation of the approved projects are also monitored by Government of India through Quarterly Progress Reports submitted by the States and through regional review meetings.

[†]Original notice of the question was received in Hindi.

Statement

List of projects sanctioned under UIG Sub Mission of JnNURM

Amount Rs in Lakhs
Data as on 31-10-12

projects projects	2011-12 Number of projects approved
projects projects	projects approved
	approved
approved approved	
	5
1 2 3 4	
1 Andhra Pradesh 3 0	2
2 Arunachal Pradesh 0 0	0
3 Assam 0 0	0
4 Bihar 0 0	0
5 Chandigarh 1 0	0
6 Chhattisgarh 0 0	0
7 Delhi 20 1	0
8 Goa 0 0	2
9 Gujarat 4 1	1
10 Haryana 0 0	0
11 Himachal Pradesh 1 0	1
12 Jammu and Kashmir 0 0	1
13 Jharkhand 0 1	0
14 Karnataka 2 0	1
15 Kerala 1 0	0
16 Madhya Pradesh 2 1	0
17 Maharashtra 2 0	1
18 Manipur 1 0	0

Sustainable Urban Development under the JNNURM model

1543. SHRIMATI KANIMOZHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there has been any move on the part of Government to introduce 'Sustainable Urban Development' under the JNNURM model;
 - (b) if so, details thereof, including any Private Public Partnership;
- (c) whether Government has come into agreements with other countries already following such a model; and
- (d) whether Government has plans to adopt the same in the upcoming Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (d) Jawaharlal Nehru National Urban